BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

Appeal.No.521/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th February 2018, 10.30 A.M.

Name of the Company		Sundar Devi Parakh(Cherry Properties & Traders Pvt.Ltd)		
Under Section		252 (3)		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
1		UPADHYMY	PETITIONER	8/2/18

ORDER

Ld. Counsel for the appellant is present.

The Registrar of Companies, West Bengal has filed detail paragraphwise reply. Appellant has received the copy of the reply. Rejoinder, if any, may be filed within 15 days.

List it on 15/03/2018 for hearing.

Sol

(Jinan K.R.) Member (J) Sd

(V.P.Singh) Member (J)